

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/517/ (IB)/2017
NAME OF THE PETITIONER(S) : LOIWAL STEEL HOUSE
NAME OF THE RESPONDENT(S) : VARADHA STEELS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① M. Pawan Atiq
for Pawan Jhabak

PETITIONER

M. Pawan Atiq

2) K. Maheshwari

Respondent

K. Maheshwari

ORDER

Counsel for the Petitioner present and prayed for time for proposing the name
of the IRP. At request, time is enlarged. Put up on 22.08.2017 at 10.30 A.M.

—sd—
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

—sd—
(K. ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

hv